जनपद के नाम से जाना जाता है। आनन्द जिले में एशिया प्रसिद्ध अमूल दुग्ध डेरी, सरदार पटेल विश्वविद्यालय तो हैं ही, साथ ही यह जनपद औद्योगिक क्षेत्र के रूप में भी विकसित है।

हमारे जिले के कई गांव ऐसे हैं, जिनमें हर घर का एक व्यक्ति विदेश में रहता है। उक्त सभी कारणों से आनन्द जिले में एक अंतर्राष्ट्रीय एयरपोर्ट की आवश्यकता प्रतीत हो रही है। हमारे जनपद आनन्द के रहने वाले लोगों द्वारा व एन.आर.आई. लोगों द्वारा बराबर इस बात की मांग की जाती रही है कि आनन्द जिले में एक अंतर्राष्ट्रीय एयरपोर्ट बनाया जाए। मेरे विचार से भी वहां की जनभावनाओं व आवश्यकताओं को देखते हुए आनन्द जिले में एक अंतर्राष्ट्रीय एयरपोर्ट बनाना सर्वथा उचित होगा।

अतः मेरा माननीय नागर विमानन मंत्री जी से विशेष रूप से अनुरोध है कि गुजरात के आनन्द जिले के लोगों की जनभावनाओं का आदर करते हुए व वहां की आवश्यकताओं को महसूस करते हुए, आनन्द जिले में सरदार पटेल के नाम से एक अंतर्राष्ट्रीय एयरपोर्ट उच्च वरीयता व प्राथमिकता के आधार पर बनाने की कृपा करें, ताकि वहां की जनता को इसका पूरा-पूरा लाभ मिल सके।

Demand to restore kerosene allocation to Tamil Nadu

SHRIMATI SASIKALA PUSHPA (Tamil Nadu): Sir, the Government of Tamil Nadu is in need of 65,140 kilolitres of kerosene per month for distribution to poor and downtrodden people under the Public Distribution System to cardholders. The Ministry of Petroleum and Natural Gas, year after year, for the last three years, has been constantly and want only reducing this entitlement of kerosene. And now, it stands at 29,056 kilolitres. It is only 45 per cent of the State's requirement of kerosene.

It was stated that the reduction is basically because of the number of LPG domestic connections. But the data collected for arriving at this figure is faulty, to say the least. Secondly, the reason for this reduction of kerosene to Tamil Nadu does not seem to hold water because though there is a widespread trend of increase in LPG connections throughout the country, there is no reduction in allotment of kerosene for some other States.

Presently, we are again pained to see that in the latest allocation made on 1st July this year, the same level of allocation is maintained. We request the Government to reverse the arbitrary and unjust reduction in allotment of kerosene to our State. In this connection, our Chief Minister also has given a memorandum to the Prime Minister last month requesting the Centre to revise and restore the allocation.

Hence, I request the Ministry of Petroleum and Natural Gas, Government of India, to kindly restore the full allocation of kerosene to Tamil Nadu, as demanded by our Chief Minister. Thank you.